

FORM P9

PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India
(Pre-packaged Insolvency Resolution Process) Regulations, 2021)

For the attention of the creditors of GCCL Infrastructure & Projects Limited

Notice is hereby given that the Adjudicating Authority, Hon'ble NCLT, Ahmedabad Bench has ordered for the commencement of pre-packaged insolvency resolution process for GCCL Infrastructure & Projects Limited on 14/09/2021.

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	GCCL Infrastructure & Projects Limited
2	Former name(s), if changed in last two years	None
3	Date of incorporation of corporate debtor	25/10/1994
4	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
5	Identification number	L45400GJ1994PLC023416
6	Address of the registered office and principal office (if any) of corporate debtor	A/115 Siddhi Vinayak Towers, B/h DCP Office, Off. S.G. Highway, Makarba, Ahmedabad- 380051
7	Pre-packaged insolvency commencement date	Order date: 14/09/2021 Certified Copy received on: 15/09/2021
8	Name and registration number of the resolution professional	Parag Sheth IBBI/IPA-002/IP-N00142/2017-18/10381
9	Address and e-mail of the resolution professional, as registered with the Board	Address: 404 Sachet 2, Opp. GLS University, Maradia Plaza Lane, CG Road, Ahmedabad- 380006 E-mail: ppirp.gcclinfra@gmail.com pksheth@hotmail.com
10	Address and e-mail to be used for correspondence with the resolution professional	Address: 404 Sachet 2, Opp. GLS University, Maradia Plaza Lane, CG Road, Ahmedabad- 380006 E-mail: ppirp.gcclinfra@gmail.com pksheth@hotmail.com
11	List of claims shall be made available from 17/09/2021 at:	A/115 Siddhi Vinayak Towers, B/h DCP Office, Off. S.G. Highway, Makarba, Ahmedabad- 380051

Place: Ahmedabad
Date: September 15, 2021

Parag Sheth
Resolution Professional
IBBI/IPA-002/IP-N00142/2017-18/10381
404, Sachet 2, Opp. GLS University,
Maradia Plaza Lane, CG Road, Ahmedabad- 380006

